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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.316/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Swastik Projects Pvt Ltd-Vs-ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. D.N. Sharma,
Mr. Nilay Sengupta
Mrs. Swati Agarwal

Advocates

for the petitioner

Sajal.
21.12.2017.

ORDER

Ld. Counsel for the petitioner has filed affidavit of service in compliance of our order dated 12/10/2017, which may be taken on record. It shows that the copy of the petition has been served on the Registrar of Companies,(ROC) West Bengal on 25/10/2017 and the ROC, West Bengal was to file detail paragraphwise reply within 30 days..

Let notice be issued against ROC why the order dated 12/10/2017 has not been complied with. Explanation may be given for the same.

Copy of this order may be served on ROC. Petitioner is directed to serve copy of the order on ROC and file affidavit of service within 7 days.

List on 09/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)